IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI.

RA No.208/91 in
OA no.2405/91

Date of decision:- 5ᵗʰ Aug.92

Bharat Bhushan   ...   Applicant

versus

Union of India & ors. .. Respondents

CORAM:THE HON'BLE MR.T.S.OBEROI,MEMBER(J)
      THE HON'BLE MR.I.K.RASGOTRA,MEMBER(A)

ORDER
(PASSED BY HON'BLE SH.T.S.OBEROI,MEMBER(J)
IN CIRCULATION)

This Review Application has been filed by the applicant in OA No.2405/91, which was decided vide judgement dated 9.3.1992. The following are the main grounds taken up in the RA:-

(i) that the applicant's pay has been fixed at Rs.2750/ per month without giving the benefit of special allowance even from 22.9.79,the cut off date from which all the juniors promoted as Section Officer after this date have been given the benefit of special allowance; and

(ii) that the stepping up of the pay as per Railway Board's letter No.PC/III/81/JCM/DC/2 dated 15.5.82 has not been given tothe applicant.

2.   We have examined the above points, in the light of the provisions for review, as contained in Section 22(3)(f) of the Administrative Tribunals Act,1985,which are analogous to those contained in Order 47 Rule 1,Code of Civil Procedure,1908. Precisely,

these provide for the following contingencies for review of a decision/judgement/order:-

(i) if it suffers from an error apparent on the face of the record; or

(ii) is liable to be reviewed on account of discovery of any new material or evidence which was not within the knowledge of the party or could not be produced by him at the time the judgement was made, despite due diligence; or

(iii) for any other sufficient reason construed to mean "analogous reason".

3. Obviously, the scope for review is limited, and by no means is meant to seek a rehearing. The grounds urged in the case had been dwelt upon, at length, in the judgement dated 9.3.1992 including the grounds urged now in the RA. We, therefore, find no reason to review our judgement, as prayed for in the present Review Application, which accordingly is rejected.

(I.K.RASGOTRA)
MEMBER(A)

(T.S.OBEROI) 5.8.92
MEMBER(J)